

(c) The information is yet awaited from the State Governments.

(d) The main reasons are:—

(i) Late finalisation of schemes; and

(ii) Shortage of technical and trained personnel.

[See Appendix V, annexure No. 15.]

#### Scheduled Caste Candidates

1404. **Shri Wasnik:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Scheduled Caste candidates who have been called for interviews for class I and II reserved posts by the Union Public Service Commission for the past five years, year-wise; and

(b) the number of Scheduled Caste candidates who have applied for the posts and who have been called for interviews by the U.P.S.C. but were not selected during the above period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Information is not readily available. It is being compiled and will be laid on the Table of the House in due course.

#### Scheduled Caste Candidates

1405. **Shri Wasnik:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Scheduled Caste candidates, who have been called for interview for the unreserved class I and class II posts by the Union Public Service Commission in the past five years, year-wise; and

(b) the number of such candidates selected by the Union Public Service Commission for the posts during the period mentioned above?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). No statistics have been maintained by the Union Public Service Commission in respect of candi-

dates belonging to the Scheduled Castes for appointment to posts which have not specifically been reserved for members of such castes. This is because in such cases the selection has to be made on merits irrespective of the community of the candidate.

#### Mineral Survey of Jaisalmer District

1406. **Shri Raghunath Singhji:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any recent survey in respect of mineral deposits in Jaisalmer District (Rajasthan) has been carried out; and

(b) if so, what are the minerals found in that area?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir. A survey was carried out by a party of the Geological Survey of India during the 1954-55 and 1955-56 field seasons. During 1956, A Canadian Firm, under the Colombo Plan also carried out aero-magnetic survey over the Jaisalmer area.

(b) No minerals have been found but the aero-magnetic survey has indicated the possibility of existence of commercial concentrations of iron ore.

अनुसूचित जातियों = वा अनुसूचित  
अ विद्य जातियों क भर्ती

१४०७. { श्री पहाड़िया :  
श्री व० लाल बाकवाल :

किस गृह-कार्य मंत्रालय यह बताने की  
छुपा करेगा कि :

(क) भारत के संविधान में अनुसूचित जातियों एवं अनुसूचित आदिम जातियों क लोगों क लिये नौकरियों में स्थान सुरक्षित रखने क बारे में जो विशेष उपबन्ध हैं उनके अन्तर्गत राज्य सरकारों द्वारा १९५५ और १९५६ में कितने लोगों को नौकरी दी गई; और

(ख) उन में से कितने व्यक्ति पुलिस  
मार्ती किये गये?

गृह-कार्य मंत्रालय में राज्य-मंत्री  
(श्री बाबू): (क) तथा (ख) संविधान की  
धारा ३०६ के अन्तर्गत राज्य से सम्बन्धित  
कार्यों के पदों की भर्ती का नियमन राज्यों की  
विधान सभा या राज्य पाल द्वारा किया जाता  
है परन्तु ऐसा करते समय धारा ३३५ में की  
गई व्यवस्था के अनुसार, प्रशासन की  
कार्यक्षमता का बराबर ध्यान रखते हुए,  
इन जातियों के सदस्यों के दावों का ध्यान  
रखा जाता है। भारत सरकार प्रश्न में पूछी  
गई इस प्रकार की सूचना के आकड़े  
एकत्र नहीं करती।

#### Recruitment of Assistant Commissioners

1408. Shri Siddhah: Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Public Service Commission called for applications to fill up the vacancies of Assistant Commissioners for Scheduled Castes and Scheduled Tribes recently;

(b) if so, the total number of applications received; and

(c) the number of applications received from Scheduled Castes and Scheduled Tribes?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes Sir.

(b) 149.

(c) 56 from Scheduled Castes.  
26 from Scheduled Tribes.

#### Foreign Investments

1409. Shri Bhagavati: Will the Minister of Finance be pleased to state:

(a) the total amount of private foreign investment in India at the end of March, 1957, country-wise;

(b) how much of such investment has fallen down after 1947; and

(c) what percentage of tea industry in India was owned by foreign companies, State-wise at the end of March, 1957?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Information as at end of March 1957 is not available. Total foreign business investments as at end of June 1948 was Rs. 287.57 crores, as on 31st December 1953 was Rs. 415.73 crores (revised figures) and on 31st December 1955, was Rs. 477.97 crores (figures preliminary and not checked).

(c) Information is not available.

तीन वर्ष का डिग्री पाठ्यक्रम

१४१०. { डा० राम सुग सिंह :  
श्री व० स० मूर्ति :

क्या शिक्षा तथा वैज्ञानिक गवेषणा मंत्री  
यह बताने का कृपा करेंगे कि :

(क) क्या यह सब है कि उत्तर प्रदेश सरकार ने विश्वविद्यालय शिक्षा में तीन वर्ष का डिग्री पाठ्यक्रम आरम्भ करने से इन्कार कर दिया है ;

(ख) क्या किसी अन्य राज्य सरकार ने भी तीन वर्ष का डिग्री पाठ्यक्रम आरम्भ करने से नकार किया है; और

(ग) यदि हा, तो उन्होंने इसके लिये क्या कारण बताये हैं ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री: (डा० का० ला० बा० माली):  
(क) और (ख) वस्तुतः किस भी राज्य सरकार ने, जिसमें उत्तर प्रदेश सरकार भी शामिल है, अपने यहां तीन वर्ष के डिग्री पाठ्यक्रम को लागू करने से इन्कार नहीं किया है। परन्तु उत्तर प्रदेश तथा अन्य कई राज्यों ने इसको लागू करने के लिए अपनी अच्छा अभी तक प्रकट नहीं की है।